

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

124(ND)14

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.10.2018.**

**NAME OF THE COMPANY: Jasmohan Singh & Ors. V/s. M/s. Walco  
Engineering Ltd.**

**SECTION OF THE COMPANIES ACT: 397-398**


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present for the Petitioner:** Mr. Saurabh Gupta, Advocate

**Present for the Respondent:** Mr. Abhishek Sharma, Advocate for R-2 & 3

**ORDER**

The Final report in this case is expected from the Hon'ble Administrator within one month. In view of the same, a request for adjournment is being made on behalf of the petitioner. At his request adjourned to 7<sup>th</sup> December, 2018

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**